

DIVISION BENCH

O-138

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/510(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th JANUARY, 2021, 10:30 A.M

Name of the Company	NAV BHARAT AGENCIES Vs. OHIA CARDIOLOGY ASSOCIATES INDIA PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/Authorised Representative/Pr. CA/Pr. CS appeared through video conferencing:

For the corporate debtor

Ms. Aditi Jhunjunwala, Pr. CS

ORDER

Ms. Aditi Jhunjunwala, Ld. Authorised Representative for the corporate debtor present.

List the matter on 18.03.2021.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)